

In the Court of Sri. Syed Baleegur Rahaman

III Addl. District and Sessions Judge,  
Sit at Anekal, Bengaluru Rural District,

Cause List Dated 21/4/2021

| (Morning Session)          | (Afternoon Session)     |
|----------------------------|-------------------------|
| <u>Steps</u>               | <u>Arguments</u>        |
| 1. M.A. 5005/2019          | 1. R.A. 5068/2016       |
| 2. R.A. 5054/2019          | 2. R.A. 5009/2017       |
| 3. R.A. 5041/2020          | 3. M.A. 5003/2019       |
| 4. M.A. 5079/2020          | 4. M.A. 5038/2020       |
| 5. M.C. 5203/2020          | 5. M.A. 5038/2020       |
| 6. R.A. 5125/2020          | 6. R.A. 5063/2020       |
| 7. P and SC 5008/2021      | <u>Judgment</u>         |
| 8. G and WC 5002/2021      | 7. M.A. 5019/2016       |
| <u>APPEARANCE OF PARTY</u> | 8. M.V.C. 229/2015      |
| 9. M.A. 5005/2019          | 9. M.A. 5005/2019       |
| 10. P and SC 5009/2021     | <u>Call on</u>          |
| <u>Notice</u>              | 10. R.A. 5032/2018      |
| 11. R.A.5052/2017          | 11. R.A. 5043/2019      |
| 12. M.A.5011/2017          | 12. R.A. 5046/2019      |
| 13. R.A.5016/2018          | 13. EX 5001/2016        |
| 14. R.A.5017/2018          | 14. R.A.5017/2018       |
| 15. M.A.5021/2020          | 15. M.C. 5043/2019      |
| 16. R.A.5031/2020          | 16. R.A. 5025/2020      |
| 17. M.C.5087/2020          | 17. R.A. 5079/2020      |
| 18. M.C.5133/2020          | 18. R.A. 5126/2020      |
| 19. G and WC5006/2020      | 19. P and SC 5007/2021  |
| 20. M.A. 5070/2020         | 20. M.A. 5070/2020      |
| 21. R.A.5070/2020T         | 21. EX 5036/2019        |
| 22. R.A.5097/2020          | 22. EX 5037/2019        |
| <u>Evidence</u>            | 23. EX 5038/2019        |
| 23. P and SC 5019/2019     | 24. CrI.Misc. 5163/2021 |
| 24. P and SC 5021/2019     | 25. CrI.Misc. 5165/2021 |
| 25. P and SC 5027/2020     | <u>SC Proceedings</u>   |
| 26. M.C. 5050/2020         | 26. SC 5034/2016        |
| 27. M.C. 5056/2020         | <u>Orders</u>           |
| 28. M.C. 5188/2020         | 27. SC 5060/2020        |
| <u>Charge</u>              | 28. CrI.Misc. 5141/2021 |
| 29. SC 5054/2017           | 29. CrI.Misc. 5164/2021 |
| 30. SC 5055/2017           |                         |
| 31. SC 5046/2020           |                         |

(Syed Baleegur Rahaman)

III ADDL. DISTRICT and Sessions Judge,  
Sit at Anekal, Bengaluru Rural District

NOTE:

- All Advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

**SENIOR CIVIL JUDGE AND JMFC, ANEKAL**  
**In the Court of SHRIKANTA N.A**  
**SENIOR CIVIL JUDGE AND JMFC**  
**CIVIL CAUSE LIST DATED 22-04-2021**

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| <b>Case Type</b>       | <b>Reg. No./Year</b> | <b>Sub Stage</b> |
|------------------------|----------------------|------------------|
| <b><u>HEARING</u></b>  |                      |                  |
| 1                      | O.S.                 | 390/2009         |
| 2                      | O.S.                 | 787/2020         |
| 3                      | O.S.                 | 351/2021         |
| <b><u>STEPS</u></b>    |                      |                  |
| 4                      | O.S.                 | 1802/2006        |
| 5                      | O.S.                 | 983/2006         |
| 6                      | O.S.                 | 72/2008          |
| 7                      | O.S.                 | 869/2008         |
| 8                      | O.S.                 | 55/2009          |
| 9                      | O.S.                 | 314/2011         |
| 10                     | O.S.                 | 319/2012         |
| 11                     | O.S.                 | 588/2012         |
| 12                     | O.S.                 | 354/2014         |
| 13                     | O.S.                 | 379/2018         |
| <b><u>SUMMONS</u></b>  |                      |                  |
| 14                     | O.S.                 | 610/2007         |
| 15                     | O.S.                 | 257/2008         |
| 16                     | O.S.                 | 182/2009         |
| 17                     | EX                   | 22/2015          |
| 18                     | R.A.                 | 19/2018          |
| 19                     | FDP                  | 13/2019          |
| 20                     | Misc                 | 3/2020           |
| 21                     | O.S.                 | 509/2020         |
| 22                     | O.S.                 | 655/2020         |
| 23                     | O.S.                 | 55/2021          |
| 24                     | O.S.                 | 61/2021          |
| 25                     | O.S.                 | 63/2021          |
| 26                     | O.S.                 | 127/2021         |
| 27                     | O.S.                 | 131/2021         |
| 28                     | O.S.                 | 341/2021         |
| 29                     | O.S.                 | 357/2021         |
| <b><u>NOTICE</u></b>   |                      |                  |
| 30                     | O.S.                 | 18/2008          |
| 31                     | O.S.                 | 670/2015         |
| 32                     | O.S.                 | 661/2020         |
| <b><u>EVIDENCE</u></b> |                      |                  |

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**SENIOR CIVIL JUDGE AND JMFC, ANEKAL**  
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**SENIOR CIVIL JUDGE AND JMFC**  
**CIVIL CAUSE LIST DATED 22-04-2021**

| Case Type | Reg. No./Year | Sub Stage                           |
|-----------|---------------|-------------------------------------|
| 33        | O.S.          | 1296/2006                           |
| 34        | O.S.          | 1896/2006                           |
| 35        | O.S.          | 59/2007                             |
| 36        | O.S.          | 1111/2007                           |
| 37        | O.S.          | 304/2008                            |
| 38        | O.S.          | 211/2009                            |
| 39        | O.S.          | 270/2009                            |
| 40        | O.S.          | 293/2010                            |
| 41        | O.S.          | 530/2011                            |
| 42        | O.S.          | 206/2014                            |
| 43        | O.S.          | 183/2019                            |
| 44        | O.S.          | 683/2006 CROSS EXAMINATION OF DW    |
| 45        | O.S.          | 513/2007 CROSS EXAMINATION OF DW    |
| 46        | O.S.          | 550/2007 CROSS EXAMINATION OF DW    |
| 47        | O.S.          | 290/2010 CROSS EXAMINATION OF DW    |
| 48        | O.S.          | 26/2012 CROSS EXAMINATION OF DW     |
| 49        | O.S.          | 126/2012 CROSS EXAMINATION OF DW    |
| 50        | O.S.          | 467/2017 CROSS EXAMINATION OF DW    |
| 51        | O.S.          | 150/2008 CROSS EXAMINATION OF PW    |
| 52        | O.S.          | 432/2006 DEFN EVIDENCE              |
| 53        | O.S.          | 128/2008 DEFN EVIDENCE              |
| 54        | O.S.          | 199/2011 DEFN EVIDENCE              |
| 55        | O.S.          | 568/2007 FURTHER EVIDENCE FOR PLNTF |
| 56        | O.S.          | 507/2014 FURTHER EVIDENCE FOR PLNTF |
| 57        | O.S.          | 121/2006 PLNTF EVIDENCE             |
| 58        | O.S.          | 258/2006 PLNTF EVIDENCE             |
| 59        | O.S.          | 259/2006 PLNTF EVIDENCE             |
| 60        | O.S.          | 333/2007 PLNTF EVIDENCE             |
| 61        | O.S.          | 196/2008 PLNTF EVIDENCE             |
| 62        | O.S.          | 266/2008 PLNTF EVIDENCE             |
| 63        | O.S.          | 141/2010 PLNTF EVIDENCE             |
| 64        | O.S.          | 143/2011 PLNTF EVIDENCE             |
| 65        | O.S.          | 381/2010 PLNTF EVIDENCE             |
| 66        | O.S.          | 108/2011 PLNTF EVIDENCE             |
| 67        | O.S.          | 264/2011 PLNTF EVIDENCE             |
| 68        | O.S.          | 368/2011 PLNTF EVIDENCE             |
| 69        | O.S.          | 13/2012 PLNTF EVIDENCE              |

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**CIVIL CAUSE LIST DATED 22-04-2021**

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| <b>Case Type</b>            | <b>Reg. No./Year</b> | <b>Sub Stage</b>        |
|-----------------------------|----------------------|-------------------------|
| 70                          | O.S.                 | 218/2012 PLNTF EVIDENCE |
| 71                          | O.S.                 | 491/2012 PLNTF EVIDENCE |
| <b><u>ARGUMENTS</u></b>     |                      |                         |
| 72                          | O.S.                 | 1028/2006               |
| 73                          | O.S.                 | 505/2007                |
| 74                          | O.S.                 | 198/2011                |
| 75                          | O.S.                 | 369/2019                |
| 76                          | M.C.                 | 89/2020                 |
| <b><u>ISSUES</u></b>        |                      |                         |
| 77                          | O.S.                 | 119/2011                |
| 78                          | O.S.                 | 175/2012                |
| 79                          | O.S.                 | 240/2012                |
| 80                          | O.S.                 | 259/2012                |
| 81                          | O.S.                 | 325/2012                |
| 82                          | O.S.                 | 363/2012                |
| 83                          | O.S.                 | 451/2012                |
| 84                          | O.S.                 | 473/2012                |
| 85                          | O.S.                 | 640/2015                |
| <b><u>JUDGEMENT</u></b>     |                      |                         |
| 86                          | O.S.                 | 197/2009                |
| 87                          | M.C.                 | 77/2020                 |
| <b><u>Amendment</u></b>     |                      |                         |
| 88                          | O.S.                 | 2372/2006               |
| 89                          | O.S.                 | 644/2011                |
| 90                          | O.S.                 | 73/2012                 |
| <b><u>SETTLEMENT</u></b>    |                      |                         |
| 91                          | EX                   | 2/2021                  |
| <b><u>Objections by</u></b> |                      |                         |
| 92                          | FDP                  | 11/2006                 |
| 93                          | FDP                  | 13/2006                 |
| 94                          | O.S.                 | 1023/2006               |
| 95                          | O.S.                 | 615/2006                |
| 96                          | O.S.                 | 193/2008                |
| 97                          | O.S.                 | 108/2014                |
| 98                          | O.S.                 | 30/2017                 |
| 99                          | M.C.                 | 103/2020                |

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**SENIOR CIVIL JUDGE AND JMFC, ANEKAL**  
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**SENIOR CIVIL JUDGE AND JMFC**  
**CIVIL CAUSE LIST DATED 22-04-2021**

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| <b>Case Type</b>           | <b>Reg. No./Year</b> | <b>Sub Stage</b> |
|----------------------------|----------------------|------------------|
| 100 O.S.                   | 59/2021              |                  |
| <b><u>Await Notice</u></b> |                      |                  |
| 101 O.S.                   | 245/2012             |                  |
| <b><u>AWAIT ORDERS</u></b> |                      |                  |
| 102 O.S.                   | 224/2012             |                  |
| <b><u>CALL ON</u></b>      |                      |                  |
| 103 O.S.                   | 106/2009             |                  |
| <b><u>COMPLIANCE</u></b>   |                      |                  |
| 104 O.S.                   | 359/2021             |                  |

**SENIOR CIVIL JUDGE AND JMFC, ANEKAL**  
**In the Court of SHRIKANTA N.A**  
**I ADDL SENIOR CIVIL JUDGE AND JMFC**  
**CIVIL CAUSE LIST DATED 22-04-2021**

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| <b>Case Type</b>      | <b>Reg. No./Year</b> | <b>Sub Stage</b> |
|-----------------------|----------------------|------------------|
| <b><u>HEARING</u></b> |                      |                  |
| 1                     | O.S.                 | 784/2008         |
| 2                     | O.S.                 | 1107/2014        |
| <b><u>STEPS</u></b>   |                      |                  |
| 3                     | O.S.                 | 2241/2006        |
| 4                     | O.S.                 | 718/2007         |
| 5                     | O.S.                 | 821/2007         |
| 6                     | O.S.                 | 547/2008         |
| 7                     | O.S.                 | 945/2012         |
| 8                     | O.S.                 | 537/2013         |
| 9                     | O.S.                 | 710/2013         |
| 10                    | O.S.                 | 836/2013         |
| 11                    | O.S.                 | 772/2014         |
| 12                    | O.S.                 | 1016/2014        |
| 13                    | O.S.                 | 1310/2014        |
| 14                    | O.S.                 | 1329/2014        |
| 15                    | O.S.                 | 1077/2015        |
| 16                    | O.S.                 | 1068/2016        |
| 17                    | O.S.                 | 605/2017         |
| 18                    | Misc                 | 104/2019         |
| <b><u>SUMMONS</u></b> |                      |                  |
| 19                    | O.S.                 | 1400/2006        |
| 20                    | O.S.                 | 1083/2007        |
| 21                    | O.S.                 | 407/2010         |
| 22                    | O.S.                 | 495/2010         |
| 23                    | O.S.                 | 722/2012         |
| 24                    | O.S.                 | 745/2014         |
| 25                    | O.S.                 | 1115/2014        |
| 26                    | O.S.                 | 1346/2014        |
| 27                    | O.S.                 | 960/2015         |
| 28                    | O.S.                 | 1263/2015        |
| 29                    | O.S.                 | 1336/2015        |
| 30                    | M.C.                 | 10/2021          |
| 31                    | O.S.                 | 70/2021          |
| 32                    | EX                   | 28/2021          |
| <b><u>NOTICE</u></b>  |                      |                  |
| 33                    | O.S.                 | 1648/2006        |

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**SENIOR CIVIL JUDGE AND JMFC, ANEKAL**  
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| <b>Case Type</b>         | <b>Reg. No./Year</b> | <b>Sub Stage</b>                  |
|--------------------------|----------------------|-----------------------------------|
| 34                       | O.S.                 | 582/2008                          |
| 35                       | O.S.                 | 848/2008                          |
| 36                       | FDP                  | 29/2010                           |
| 37                       | O.S.                 | 562/2011                          |
| 38                       | O.S.                 | 692/2011                          |
| 39                       | O.S.                 | 782/2011                          |
| 40                       | O.S.                 | 721/2012                          |
| 41                       | O.S.                 | 721/2013                          |
| 42                       | O.S.                 | 878/2013                          |
| 43                       | O.S.                 | 902/2013                          |
| 44                       | O.S.                 | 917/2014                          |
| 45                       | O.S.                 | 1329/2015                         |
| 46                       | Misc                 | 77/2018                           |
| 47                       | O.S.                 | 806/2019                          |
| 48                       | M.C.                 | 46/2020                           |
| 49                       | M.A.                 | 13/2021                           |
| 50                       | M.A.                 | 14/2021                           |
| 51                       | M.A.                 | 15/2021                           |
| 52                       | M.A.                 | 16/2021                           |
| <b><u>HEAR ON IA</u></b> |                      |                                   |
| 53                       | O.S.                 | 693/2008                          |
| 54                       | O.S.                 | 834/2011                          |
| 55                       | O.S.                 | 1001/2013                         |
| <b><u>EVIDENCE</u></b>   |                      |                                   |
| 56                       | O.S.                 | 863/2007                          |
| 57                       | O.S.                 | 469/2011                          |
| 58                       | O.S.                 | 864/2013                          |
| 59                       | Misc                 | 15/2013                           |
| 60                       | O.S.                 | 700/2014                          |
| 61                       | O.S.                 | 781/2014                          |
| 62                       | O.S.                 | 797/2014                          |
| 63                       | O.S.                 | 1121/2015                         |
| 64                       | O.S.                 | 1085/2014 CROSS EXAMINATION OF PW |
| 65                       | O.S.                 | 757/2015 DEFN EVIDENCE            |
| 66                       | O.S.                 | 900/2012 PLNTF EVIDENCE           |
| 67                       | O.S.                 | 921/2014 PLNTF EVIDENCE           |
| 68                       | O.S.                 | 1263/2014 PLNTF EVIDENCE          |

**SENIOR CIVIL JUDGE AND JMFC, ANEKAL**  
**In the Court of SHRIKANTA N.A**  
**I ADDL SENIOR CIVIL JUDGE AND JMFC**  
**CIVIL CAUSE LIST DATED 22-04-2021**

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| <b>Case Type</b>                | <b>Reg. No./Year</b> | <b>Sub Stage</b>        |
|---------------------------------|----------------------|-------------------------|
| 69                              | O.S.                 | 928/2015 PLNTF EVIDENCE |
| <b><u>ARGUMENTS</u></b>         |                      |                         |
| 70                              | O.S.                 | 1914/2006               |
| 71                              | O.S.                 | 2414/2006               |
| 72                              | O.S.                 | 763/2011                |
| 73                              | O.S.                 | 822/2016                |
| <b><u>ORDERS</u></b>            |                      |                         |
| 74                              | O.S.                 | 548/2020                |
| <b><u>ISSUES</u></b>            |                      |                         |
| 75                              | O.S.                 | 2028/2006               |
| 76                              | O.S.                 | 719/2013                |
| 77                              | O.S.                 | 855/2013                |
| 78                              | O.S.                 | 986/2014                |
| <b><u>JUDGEMENT</u></b>         |                      |                         |
| 79                              | O.S.                 | 1061/2007               |
| <b><u>Amendment</u></b>         |                      |                         |
| 80                              | O.S.                 | 588/2010                |
| 81                              | O.S.                 | 858/2011                |
| 82                              | O.S.                 | 954/2015                |
| <b><u>written statement</u></b> |                      |                         |
| 83                              | O.S.                 | 1386/2014               |
| 84                              | O.S.                 | 648/2020                |
| <b><u>Objections by</u></b>     |                      |                         |
| 85                              | O.S.                 | 1429/2006               |
| 86                              | O.S.                 | 2667/2006               |
| 87                              | O.S.                 | 778/2007                |
| 88                              | O.S.                 | 620/2008                |
| 89                              | O.S.                 | 656/2009                |
| 90                              | O.S.                 | 740/2016                |
| 91                              | O.S.                 | 1018/2016               |
| 92                              | O.S.                 | 955/2017                |
| <b><u>CALL ON</u></b>           |                      |                         |
| 93                              | O.S.                 | 682/2020                |
| 94                              | M.C.                 | 12/2021                 |
| 95                              | O.S.                 | 324/2021                |
| 96                              | O.S.                 | 350/2021                |

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PRL CIVIL JUDGE and JMFC, ANEKAL  
 In the Court of GOKULA K  
 PRL. CIVIL JUDGE  
 Criminal Cause List Dated 22-04-2021

| Case Type                   | Reg.No/Year | SubStage  |
|-----------------------------|-------------|-----------|
| <b>SUMMONS</b>              |             |           |
| 1                           | C.C.        | 1001/2016 |
| 2                           | C.C.        | 1071/2016 |
| 3                           | C.C.        | 1133/2017 |
| 4                           | C.C.        | 1137/2017 |
| 5                           | C.C.        | 1542/2017 |
| 6                           | C.C.        | 1664/2017 |
| 7                           | C.C.        | 1124/2018 |
| 8                           | C.C.        | 1562/2018 |
| 9                           | C.C.        | 1643/2018 |
| <b>EVIDENCE</b>             |             |           |
| 10                          | C.C.        | 213/2011  |
| <b>Notice to respondent</b> |             |           |
| 11                          | CrI.Misc.   | 33/2020   |
| 12                          | CrI.Misc.   | 215/2021  |
| <b>Hear Before Charge</b>   |             |           |
| 13                          | C.C.        | 208/2017  |
| 14                          | C.C.        | 459/2017  |
| 15                          | C.C.        | 940/2017  |
| <b>Lok adalath</b>          |             |           |
| 16                          | C.C.        | 1571/2019 |
| <b>Await report</b>         |             |           |
| 17                          | CrI.Misc.   | 380/2019  |
| <b>Issue NBW TO ACCUSED</b> |             |           |
| 18                          | C.C.        | 823/2019  |
| 19                          | C.C.        | 1000/2019 |
| 20                          | C.C.        | 1282/2019 |
| <b>PLEA</b>                 |             |           |
| 21                          | C.C.        | 1114/2019 |
| <b>Issue Summons.</b>       |             |           |
| 22                          | C.C.        | 1794/2018 |
| 23                          | C.C.        | 1938/2018 |
| 24                          | C.C.        | 164/2019  |
| 25                          | C.C.        | 270/2019  |
| 26                          | C.C.        | 294/2019  |
| 27                          | C.C.        | 450/2019  |
| 28                          | C.C.        | 451/2019  |

→ morning session.

| Case No                              | Case Type | Reg.No/Year | SubStage                |                            |
|--------------------------------------|-----------|-------------|-------------------------|----------------------------|
| 29                                   | C.C.      | 837/2019    | <p>Morning session.</p> |                            |
| 30                                   | C.C.      | 920/2019    |                         |                            |
| 31                                   | C.C.      | 921/2019    |                         |                            |
| 32                                   | C.C.      | 922/2019    |                         |                            |
| 33                                   | C.C.      | 924/2019    |                         |                            |
| 34                                   | C.C.      | 999/2019    |                         |                            |
| 35                                   | C.C.      | 1018/2019   |                         | <p>After noon session.</p> |
| 36                                   | C.C.      | 1190/2019   |                         |                            |
| 37                                   | C.C.      | 1277/2019   |                         |                            |
| 38                                   | C.C.      | 1278/2019   |                         |                            |
| 39                                   | C.C.      | 1288/2019   |                         |                            |
| 40                                   | C.C.      | 1291/2019   |                         |                            |
| 41                                   | C.C.      | 1475/2019   |                         |                            |
| 42                                   | C.C.      | 1575/2019   |                         |                            |
| 43                                   | C.C.      | 1582/2019   |                         |                            |
| 44                                   | C.C.      | 1737/2019   |                         |                            |
| 45                                   | C.C.      | 1738/2019   |                         |                            |
| 46                                   | C.C.      | 1748/2019   |                         |                            |
| 47                                   | C.C.      | 1825/2019   |                         |                            |
| 48                                   | C.C.      | 2196/2019   |                         |                            |
| 49                                   | C.C.      | 2197/2019   |                         |                            |
| 50                                   | C.C.      | 7401/2021   |                         |                            |
| 51                                   | C.C.      | 7402/2021   |                         |                            |
| <b><u>Reissue NBW to accused</u></b> |           |             |                         |                            |
| 52                                   | C.C.      | 537/2016    |                         |                            |
| 53                                   | C.C.      | 1317/2016   |                         |                            |
| 54                                   | C.C.      | 1437/2018   |                         |                            |
| <b><u>Reissue Summons</u></b>        |           |             |                         |                            |
| 55                                   | C.C.      | 463/2019    |                         |                            |
| 56                                   | C.C.      | 464/2019    |                         |                            |
| 57                                   | C.C.      | 575/2019    |                         |                            |
| 58                                   | C.C.      | 1472/2019   |                         |                            |
| 59                                   | C.C.      | 1544/2019   |                         |                            |
| 60                                   | C.C.      | 1957/2019   |                         |                            |
| 61                                   | C.C.      | 1968/2019   |                         |                            |
| <b><u>Reissue NBW to accused</u></b> |           |             |                         |                            |

PRL CIVIL JUDGE and JMFC, ANEKAL

In the Court of GOKULA K

PRL. CIVIL JUDGE

Criminal Cause List Dated 22-04-2021

| Case No.                                   | Case Type | Reg.No/Year | SubStage           |
|--|-----------|-------------|--------------------|
| 62   | C.C.      | 1980/2019   | Afternoon Session. |
| <b><u>Reissue notice to respondent</u></b> |           |             |                    |
| 63   | CrI.Misc. | 519/2020    |                    |

OS-44/2021

OS-140/2021

Matter listed on 22.04.2021 for hearing in the court of I Addl. Civil Judge & JMFC, Anekal.

| Sl.No. | Morning Session | Sl.No. | Morning Session |
|--------|-----------------|--------|-----------------|
| 1      | OS No.105/2004  | 28     | OS No.379/2015  |
| 2      | OS No.393/2005  | 29     | OS No.75/2016   |
| 3      | OS No.695/2006  | 30     | OS No.1/2016    |
| 4      | OS No.683/2006  | 31     | OS No.357/2017  |
| 5      | OS No.237/2009  | 32     | OS No.217/2017  |
| 6      | OS No.359/2009  | 33     | OS No.365/2017  |
| 7      | OS No.263/2009  | 34     | OS No.349/2017  |
| 8      | OS No.611/2011  | 35     | OS No.573/2018  |
| 9      | OS No.677/2012  | 36     | OS No.385/2018  |
| 10     | OS No.811/2012  | 37     | OS No.555/2018  |
| 11     | OS No.643/2012  | 38     | OS No.361/2018  |
| 12     | OS No.455/2013  | 39     | OS No.639/2018  |
| 13     | OS No.387/2013  | 40     | OS No.595/2018  |
| 14     | OS No.593/2013  | 41     | OS No.343/2018  |
| 15     | OS No.405/2014  | 42     | OS No.109/2019  |
| 16     | OS No.435/2014  | 43     | OS No.63/2019   |
| 17     | OS No.343/2014  | 44     | OS No.312/2019  |
| 18     | OS No.502/2014  | 45     | OS No.61/2019   |
| 19     | OS No.501/2014  | 46     | OS No.349/2019  |
| 20     | OS No.507/2014  | 47     | OS No.93/2019   |
| 21     | OS No.351/2015  | 48     | OS No.348/2019  |
| 22     | OS No.435/2015  | 49     | OS No.285/2019  |
| 23     | OS No.255/2015  | 50     | OS No.288/2019  |
| 24     | OS No.163/2015  | 51     | OS No.85/2019   |
| 25     | OS No.419/2015  | 52     | OS No.41/2019   |
| 26     | OS No.459/2015  | 53     | OS No.273/2019  |
| 27     | OS No.487/2015  |        |                 |

| Sl.No. | Afternoon Session | Sl.No. | Afternoon Session     |
|--------|-------------------|--------|-----------------------|
| 54     | OS No.254/2020    | 69     | OS No.141/2021        |
| 55     | OS No.365/2020    | 70     | FDP No.9/2006         |
| 56     | OS No.59/2020     | 71     | Ex No.28/2008         |
| 57     | OS No.364/2020    | 72     | Ex No.6/2010          |
| 58     | OS No.276/2020    | 73     | Ex No.30/2019         |
| 59     | OS No.211/2020    | 74     | Misc No.18/2019       |
| 60     | OS No.213/2020    | 75     | CC No.598/2007        |
| 61     | OS No.45/2020     | 76     | CC No.567/2008        |
| 62     | OS No.83/2021     | 77     | CC No.534/2009        |
| 63     | OS No.97/2021     | 78     | CC No.1372/2016       |
| 64     | OS No.142/2021    | 79     | CC No.1952/2017       |
| 65     | OS No.148/2021    | 80     | CC No.956/2019        |
| 66     | OS No.136/2021    | 81     | CrI.Misc No.160/2020  |
| 67     | OS No.104/2021    | 82     | CrI.Misc No.1441/2015 |
| 68     | OS No.105/2021    | 83     | PCR No.193/2020       |

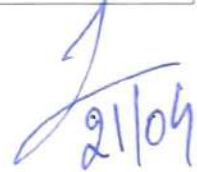
I Addl. Civil Judge & JMFC,  
Anekal

  
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**Matter listed on 22-04-2021 for hearing in the court of**  
**II Addl. Civil Judge & JMFC, Anekal.**  
**Morning Session**

| S.N | Case numbers | S.N | Case numbers |
|-----|--------------|-----|--------------|
| 1   | OS 226/08    | 30  | OS 389/11    |
| 2   | OS 171/08    | 31  | OS 126/11    |
| 3   | OS 472/08    | 32  | OS 261/12    |
| 4   | OS 473/08    | 33  | OS 860/12    |
| 5   | OS 275/08    | 34  | OS 404/12    |
| 6   | OS 355/08    | 35  | OS 840/12    |
| 7   | OS 171/09    | 36  | OS 40/12     |
| 8   | OS 151/09    | 37  | OS 268/12    |
| 9   | OS 151/09    | 38  | OS 10/12     |
| 10  | OS 101/09    | 39  | OS 279/12    |
| 11  | OS 173/09    | 40  | OS 358/12    |
| 12  | OS 15/09     | 42  | OS 457/12    |
| 13  | OS 83/09     | 43  | OS 80/12     |
| 14  | OS 171/10    | 44  | OS 195/13    |
| 15  | OS 241/10    | 45  | OS 560/13    |
| 16  | OS 21/10     | 46  | OS 446/13    |
| 17  | OS 526/10    | 47  | OS 48/13     |
| 18  | OS 402/10    | 48  | OS 46/13     |
| 19  | OS 235/10    | 49  | OS 646/13    |
| 20  | OS 139/10    | 50  | OS 261/13    |
| 21  | OS 216/11    | 51  | OS 305/13    |
| 22  | OS 83/11     | 52  | OS 426/13    |
| 23  | OS 215/11    | 53  | OS 346/14    |
| 24  | OS 235/11    | 54  | OS 646/14    |
| 25  | OS 388/11    | 55  | OS 161/14    |
| 26  | OS 387/11    | 56  | OS 233/14    |
| 27  | OS 349/11    | 57  | OS 318/14    |
| 28  | OS 352/11    | 58  | OS 568/14    |
| 29  | OS 114/11    | 59  | OS 7/14      |

|    |           |     |           |
|----|-----------|-----|-----------|
| 60 | OS 366/14 | 77  | OS 14/16  |
| 61 | OS 179/14 | 78  | OS 72/16  |
| 62 | OS 322/14 | 79  | OS 464/16 |
| 63 | OS 99/14  | 80  | OS 466/16 |
| 64 | OS 40/14  | 73  | OS 407/16 |
| 65 | OS 230/15 | 74  | OS 336/17 |
| 66 | OS 228/15 | 75  | OS 133/17 |
| 67 | OS 235/15 | 76  | OS 62/17  |
| 68 | OS 234/15 | 77  | OS 105/17 |
| 69 | OS 232/15 | 78  | OS 199/17 |
| 70 | OS 231/15 | 79  | OS 340/17 |
| 71 | OS 229/15 | 80  | OS 68/17  |
| 72 | OS 233/15 | 81  | OS 43/17  |
| 73 | OS 248/15 | 82  | OS 60/17  |
| 74 | OS 236/15 | 83  | OS 99/17  |
| 75 | OS 345/16 | 100 | OS 77/17  |
| 76 | OS 413/16 | 101 | OS 494/17 |

  
21/09

**II Addl. Civil Judge & JMFC,  
Anekal.**

**Matter listed on 22-04-2021 for hearing in the court of  
II Addl. Civil Judge & JMFC, Anekal.**

| <b>Afternoon Session</b> |                     |               |                     |
|--------------------------|---------------------|---------------|---------------------|
| <b>Sl. No</b>            | <b>Case numbers</b> | <b>Sl. No</b> | <b>Case numbers</b> |
| 1                        | OS 47/18            | 11            | OS 6/19             |
| 2                        | OS 263/18           | 12            | OS 11/20            |
| 3                        | OS 107/18           | 13            | OS 435/20           |
| 4                        | OS 316/18           | 14            | OS 421/20           |
| 5                        | OS 544/19           | 15            | OS 312/20           |
| 6                        | OS 124/19           | 16            | OS 316/20           |
| 7                        | OS 231/19           | 17            | OS 49/21            |
| 8                        | OS 326/19           | 18            | OS 155/21           |
| 9                        | OS 304/19           | 19            | Ex- 6/20            |
| 10                       | OS 7/19             |               |                     |

*21/04*

**II Addl. Civil Judge & JMFC,  
Anekal.**